

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 28.07.2022 (THURSDAY)

COURT – IV (VIRTUAL MODE)

01:55 PM

In the Court of Hon’ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon’ble Dr. Alok Srivastava, Member (Technical) and Hon’ble Mr. Barun Mitra, Member (Technical)

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|---|--------------------------------|--------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 528 of 2021 | Edelweiss Assets Reconstruction Company Ltd. Vs. Nishiland Park Ltd. | Atul Sharma Aditya Vashisth | Alok Mishra Shanay Shah |

Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

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- 1. Notice Board**
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**By order of Hon’ble Chairperson
-sd/-
Registrar**